GOVERNMENT OF INDIA COAL AND MINES LOK SABHA

UNSTARRED QUESTION NO:6825 ANSWERED ON:13.05.2002 NORTH EASTERN COALFIELDS LIMITED BIKASH CHOWDHURY

Will the Minister of COAL AND MINES be pleased to state:

- (a) the number of employees given jobs on compassionate ground in North-Eastern Coalfields Limited (NECL) under the Clause 9.3.2 and 9.4.0 of the National Coal Wage Agreement during the last three years;
- (b) the number of employees who have been adversely affected by non implementation of the said clauses of the agreement; and
- (c) the steps being taken to ensure implementation of the said clauses of the agreement?

Answer

THE MINISTER OF STATE FOR COAL AND MINES (SHRI RAVI SHANKAR PRASAD)

(a): As informed by Coal India Limited (CIL) the number of employees given jobs or compassionate ground in North Eastern Coalfields Limited under clause 9.3.2 and 9.4.0 of National Coal Wage Agreement (NCW A) during the last 3 years are given below:

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1999-2000 2000-01 2001-02
Clause 9.3.2 0 1 2
Clause 9.4.0 0 0 0
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- (b): 121 Cases are pending under clause 9.3.2. of National Coal Wage Agreement (NCW A) No case has been received under clause 9.4.0 of NCW A.
- (c): Necessary steps are taken to dispose quickly the cases under clause 9.3.2 and clause
- 9.4.0 National Coal Wage Agreement (NCW A) where such applications are found complete with all relevant documents.